## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 1/59(1)/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

Name of the Company:

Rakesh Agarwal

V/s.

Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 59(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Petitioner

2. Whom & cardinament

SHYAM D. MOTWANI

AOVOCATE

Learned Advocate Mr. Ishan Shah present for Appellant. Learned Advocate Mr. Shyam Motwani i/b Learned Advocate Mr. Pushpadatta Vyas present for Respondents No. 1 to 4.

Both sides counsels requested time.

List the matter on 13.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of February, 2018.

BİKKI RAVEENDRA BABU

MEMBER JUDICIAL